

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).10766/2011

THE STATE OF UTTAR PRADESH THROUGH COLLECTOR & ANR. Appellant(s)

VERSUS

NANWA (DEAD) THR. LRS. & ANR.

Respondent(s)

Date : 19-04-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Appellant(s) Mr. Kamlendra Mishra, AOR

For Respondent(s) Ms. Anjali Tiwari, Adv.
Mr. Satpal Wadhwa, Adv.
Mr. Bhupendra Kumar Bhardwaj, Adv.
Mr. S. R. Setia, AOR

Mr. Sudhir Kulshreshtha, AOR

UPON hearing the counsel the Court made the following
O R D E R

Counsel for the contesting respondents seeks and is
granted four weeks' time to file the counter affidavit.

Post the matter for hearing on 26.07.2023.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(PREETHI T.C.)
COURT MASTER (NSH)